

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):  
Advocate for  
Applicant(s) :

Respondent(s):  
Respondent (s):

Notes of the registry	Orders of the Tribunal
	<p><b>O.A. No. 290/00435/14</b> <b>Date of Order : 25.05.2016</b></p> <p>Mr S.K. Malik, Counsel for applicant. Mr B.L. Tiwari, Counsel for respondents.</p> <p>Mr S.K. Malik, Ld. Counsel for applicant submitted that as the relief has been granted by the respondents, the OA has become infructuous. Mr B.L. Tiwari, Ld. Counsel for respondents, present.</p> <p>In the above circumstance, the OA is dismissed as having become infructuous.</p> <p> [Praveen Mahajan] Administrative Member</p> <p> [U. Sarathchandran] Judicial Member</p> <p>ss</p>